

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF SEPTEMBER-2016

DATE OF HEARING 01.09.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2188346/19	Opp. No. AMD-812676	M/s. My Home Constructions Private Limited, Hyderabad / M/s. R & A Associates, Hyderabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2118168/17	Opp. No. AMD-819299	M/s. Royal Hardware Mart, Bangalore / M/s. Holla Associates, Bangalore	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 05.09.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2124730/05	Opp. No. AMD-828398	M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2688897/05	Opp. No. AMD-840343	M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	2082504/05	Opp. No. AMD-828395	M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
4.	2082505/05	Opp. No. AMD-828396	M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 06.09.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2456872/05	Opp. No. AMD-836848	M/s. Inga Laboratories Pvt. Ltd., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2119091/31	Opp. No. AMD-818171	M/s. Saurashtra Trading Company, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 07.09.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2054561/05	Opp. No. AMD-815564	M/s. Indoco Remedies Ltd., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2115213/05	Opp. No. AMD-815769	M/s. Neon Laboratories Limited, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 08.09.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2358371/30	Opp. No. AMD-830424	Shri Ganesh & Co., Alwar / M/s. Gautam & Company, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2370172/31	Opp. No. AMD-831288	M/s. Shiv Sons, Kanpur / Mr. P. K. Arora, Agra	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 13.09.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2472959/35	Opp. No. AMD-831863	Mr. Bhajanlal Sureshchand Sarraf, Ajmer / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1645672/30	Opp. No. AMD-761181	M/s. Kwaliti Industries, Gwalior / M/s. G. S. Rihwani & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 14.09.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2418988/30	Opp. No. AMD-837781	M/s. Dugar Consumer Products Pvt. Ltd., Guwahati / M/s. Loyal Registration Services, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2418989/32	Opp. No. AMD-837782	M/s. Dugar Consumer Products Pvt. Ltd., Guwahati / M/s. Loyal Registration Services, Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 15.09.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	892498/12	Opp. No. AMD-212506	M/s. Gurunanak Machinery Works, Ludhiana / M/s. Mahtta & Co., Ludhiana V/S M/s. S. K. Traders, Rajkot / M/s. Indus, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	689719/17	Opp. No. AMD-718203	M/s. Emami Limited, Kolkata / M/s. Daswani & Daswani, Kolkata V/S M/s. Himani Plastics, Ahmedabad / M/s. Indus, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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DATE OF HEARING 19.09.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2428860/33	Opp. No. AMD-834201	M/s. Anand & Anand, New Delhi V/S Mr. Vikas Asawat, Kota	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
2.	2135357/34	Opp. No. AMD-806738	M/s. United Breweries Limited, Bangalore / M/s. L. S. Davar & Co., Kolkata V/S M/s. B. K. International, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

DATE OF HEARING 20.09.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	959398/24	Opp. No. AMD-194158	M/s. Maharaja Shree Umiad Mills, Jaipur / M/s. G. D. Bansal & Associates, Jaipur V/S M/s. Ashima Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	959395/24	Opp. No. AMD-193160	M/s. Maharaja Shree Umiad Mills, Jaipur / M/s. G. D. Bansal & Associates, Jaipur V/S M/s. Ashima Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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DATE OF HEARING 21.09.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1943192/05	Opp. No. AMD-788650	Mrs. Monica Seth W/O SH. Vijay Seth, Jaipur / M/s. G. D. Bansal & Associates, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	2377596/21	Opp. No. AMD-831919	M/s. Shree Balaji Enterprise, Surat	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

DATE OF HEARING 22.09.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	939859/24	Opp. No. AMD-235147	M/s. Raj Ratan Castings Private Limited, Kanpur / M/s. Karni Trade Marks, Surat V/S M/s. Upia International, Surat / M/s. Superfastaction Regn. Service, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 26.09.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	980723/05	Opp. No. AMD-130278	M/s. Remfry & Sagar, Gurgaon	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	932904/34	Opp. No. AMD-228554	M/s. Babul Products, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad V/S Mr. Rajendra Nanubhai Majithia, Ahmedabad	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 27.09.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	925475/34	Opp. No. AMD-230179	M/s. H. I. Tamboli & Co., Satara / M/s. R. K. Dewan & Co., Mumbai V/S M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	570056/30	Opp. No. AMD-730532	M/s. Jayant Stores, Jamnagar / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Rajwadi Tea, Patan / M/s. J. T. Trivedi & Associates, Ahmedabad	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.

DATE OF HEARING 28.09.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	945006/12	Opp. No. AMD-186986	M/s. G. S. Auto International Ltd., Ludhiana / M/s. Madamsar & Co., New Delhi V/S M/s. N. Poddar & Company, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	904463/11	Opp. No. AMD-194241	M/s. Excel Bath Fittings Pvt. Ltd., Chandigarh / M/s. Mahtta & Co., Ludhiana V/S M/s. Excel Ceramic Pvt. Ltd., Morbi / M/s. S. Majumdar & Co., Kolkata	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 29.09.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	933215/24	Opp. No. AMD-229693	M/s. Mukesh Textile Industries, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Mukesh Silk Mills, Surat / M/s. Superfastaction Regn. Service, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	733278/07	Opp. No. AMD-233716	M/s. Gurukripa Applanices, Mumbai / M/s. Chandrakant & Co., Mumbai V/S M/s. Kitchenwares India, Rajkot / M/s. Arjun T. Bhagat & Co., Mumbai	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
